

**Dr. M. M. Das:** May I know whether Government has received any memorandum from the cultivators from whom these lands were acquired, asking Government to give the lands to them for cultivation on any terms found suitable by Government?

**Shri Gopalaswami:** There is no information on that point here. We do not know whether even the lessees are cultivating the lands themselves or have given sub-leases. We have asked for further information, which when received can be placed on the Table.

**Dr. M. M. Das:** May I know before these lands were leased out to three persons who did not belong to this particular locality, whether any opportunity was given to the cultivators from whom the lands were acquired to cultivate the lands on terms given by Government?

**Shri Gopalaswami:** Notice was given. Sir and the land was sold in auction. 8 persons attended the auction.

**Dr. M. M. Das:** May I know whether it will be possible for Government to reconsider this question and make some arrangement by which the cultivators may get these lands for cultivation?

**Shri Gopalaswami:** That is a matter which can be examined, but we cannot do anything with the leases that had been granted already.

**Shri B. S. Murthy:** May I know whether any tenants of co-operative societies applied for the lease?

**Shri Gopalaswami:** I am afraid, I have no information. 8 individuals attended the auction. That is what I have.

**Dr. M. M. Das:** May I know whether the hon. Minister is in a position to let us know what portion of these lands are cultivated or are they lying fallow?

**Shri Gopalaswami:** After the lease?

**Dr. M. M. Das:** Yes, Sir.

**Shri Gopalaswami:** I am afraid, I have not got the information.

#### RUPÉE DEAL WITH SOVIET UNION

\*706. **Shri K. Subrahmanyam:** Will the Minister of Finance be pleased to state:

(a) whether there has been any rupee deal with the Soviet Union in recent months; and

(b) whether any amount has been paid in rupees to the Soviet Union or its agencies in India in respect of any transactions?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). There has been no rupee deal between the Government of India and the Soviet Union. Nor has any amount been paid in rupees by Government to the Soviet Union or its agencies in India in respect of any transactions.

**Shri B. R. Bhagat:** May I know whether it is a fact that sterling is the unit of exchange between India and the U.S.S.R.?

**Shri C. D. Deshmukh:** Unless there is a barter deal.

**Shri B. R. Bhagat:** May I know the reasons?

**Shri C. D. Deshmukh:** Willingness of the U.S.S.R. to receive sterling.

#### राज्यों को अनुदान

\*७०७. **श्री जंगड़े:** क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि केन्द्रीय सरकार द्वारा विविध भाग क, ख, न और घ राज्यों को क्रमशः १९४९-१९५० और १९५१ वर्षों में अलग अलग अनिवार्य, सामाजिक और प्रौढ़ शिक्षा के लिये दिये गए अनुदानों की राशि क्या है ?

#### GRANTS TO STATES

[707. **Shri Jangde:** Will the Minister of Education be pleased to state the amount of grants given by the Central Government to various Part 'A', 'B', 'C' and 'D' States for compulsory, social or adult education separately in the years 1949, 1950 and 1951 respectively?]

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** A statement is placed on the Table of the House. [See Appendix IV, Annexure No. 9].

**श्री जंगड़े:** क्या मैं जान सकता हूँ कि पार्ट बी स्टेट्स को समाज शिक्षा के लिए ग्रांट क्यों नहीं दी गई है ?

[**Shri Jangde:** May I know why no grants for social education were made to Part B States?]

श्री क० डी० मालवीय : ऐसा तो नहीं है। जो बयान जानरेबल मेम्बर के सामने पेश है उस से उन्हें मालूम होगा कि सन १९४९-५० में एक ग्रांट दी गई थी, जो समाज शिक्षा के लिये थी। इस के अलावा समाज शिक्षा के लिये विशेष तौर पर और कोई रकम नहीं दी गई थी।

[Shri K. D. Malaviya: Such is not the case. The hon. Member will see in the statement before him that in 1949-50 a block grant was made which was in respect of social education. Apart from this no other sum was specially granted for social education.]

श्री जांगड़े : क्या माननीय मंत्री महोदय ने पता लगाया है कि जहां समाज शिक्षा के लिये केन्द्रीय सरकार ने ग्रांट दी है वहां उस ग्रांट का समुचित उपयोग हुआ है ?

[Shri Jangde: Has the hon. Minister ascertained, where grants have been made by the Central Government for social education, whether they have been utilised properly?]

श्री क० डी० मालवीय : जरूर होता होगा।

[Shri K. D. Malaviya: Must have been.]

श्री आर० एन० सिंह : क्या यह सही नहीं है कि उत्तर प्रदेश में गवर्नमेंट की तरफ से पाठशालायें खोली गई हैं लेकिन वह नाम के लिये ही रहतीं परन्तु अध्यापकों की तनख्वाह चुकता की गई है ?

[Shri R. N. Singh: Is it not a fact that although in Uttar Pradesh institutions have been opened by the Government, they did not serve any purpose, except that teachers' salaries were paid?]

مجلس آف ایجوکیشن اینڈ نیچرل

ریسورسز اینڈ سائنٹیفک ریسرچ - مولانا

آزاد : یہ سوال تو اترو پردیش سے کرنا

چاہیے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This question ought to be put to the Uttar Pradesh Government.]

पंडित सी० एन० मालवीय : क्या माननीय मंत्री महोदय बतलायेंगे कि क्या इस सिलसिले में उन के पास अलग अलग रियास्तों से रिपोर्ट आई है और क्या उन में यह बतलाया गया है कि इस ग्रांट से कहां कहीं संस्थायें खोली गई और उन में कितने कितने ऐडव्ट या दूसरे लोगों ने शिक्षा पाई है।

[Pandit C. N. Malviya: Will the hon. Minister please state whether he has received any reports in this connection from the various States and whether such reports indicate the places where educational institutions have been opened with the help of this grant as also the number of adults and others that were given education there?]

श्री क० डी० मालवीय : रिपोर्टें तो आया करती हैं, लेकिन माननीय सदस्य की सूचनार्थ में यह बतलाना चाहता हूँ कि सन १९४८-४९ और १९४९-५० में ब्लाक ग्रांट दी गई है, खास तौर पर सामाजिक शिक्षा के लिये ही कोई ग्रांट नहीं दी गई थी, इस लिये यह सवाल उठता ही नहीं कि समाज शिक्षा के सम्बन्ध में कोई रिपोर्ट हमारे पास आवे, या उस का परिणाम हमें मालूम हो।

[Shri K. D. Malaviya: Reports do come. I may, however, add for the information of the hon. Member that in the years 1948-49 and 1949-50 only a block grant was made and there was no separate grant meant specially for social education. There is, therefore, no question of receiving any report about social education or of ascertaining the progress thereof.]

श्री जांगड़े : क्या मैं जान सकता हूँ कि सन १९५० में समाज शिक्षा के लिये अनुदान देना क्यों बन्द कर दिया गया ?

[Shri Jangde: May I know the reason for discontinuing the grant for social education since 1950?]

مولانا آزاد : فنانہدشل اسٹرنجھیلسی

[Maulana Azad: Financial stringency.]

#### APPLICATION FOR APPROVAL

\*708. Shri Jhunjhunwala: (a) Will the Minister of Finance be pleased to state how many applications for approval were made to Government upto 30th April, 1952 under the several Sections referred to in Section 289B(1) of the Indian Companies Act?

(b) How many out of these have been disposed of by Government and on what conditions?

(c) Have any principles been evolved for the grant of approval by Government on such applications?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). Attention of the hon. Member is invited to the Statement which I place on the Table of the House. [See Appendix IV, annexure No. 10]

#### STERLING BALANCES

\*709. Shri Jhunjhunwala: Will the Minister of Finance be pleased to state:

(a) the total withdrawals from our Sterling Balances since 1st July, 1951;

(b) how these have been utilised;

(c) how much out of these has been made out of the releases permitted for the current year and how much out of the unutilised balance of the previous year; and

(d) whether these withdrawals include some advance utilisation of the releases for the exchange year beginning from July 1951?

The Minister of Finance (Shri C. D. Deshmukh): (a) Rs. 170 crores, upto the end of May, 1952.

(b) The amounts have been utilised in meeting deficits in external payments on current and capital transactions.

(c) Of the agreed release of £35 million for the current exchange year, £10 million (Rs. 13 crores) has so far been drawn. The remaining amount came out of the balances as held on the 1st July, 1951.

(d) No, Sir.

Shri Jhunjhunwala: May I know whether the Government has laid down any principle that priority will be given to such and such things for utilizing the sterling balances?

Shri C. D. Deshmukh: That is a ruling principle of import policy.

Shri B. S. Murthy: May I know the system for allotting priority for capital goods?

Shri C. D. Deshmukh: They have the highest priority, Sir.

Sardar Hukam Singh: Shall we have anything left in our blocked account after the expiry of six years under the agreement?

Shri C. D. Deshmukh: Not likely on present indications.

Shri B. R. Bhagat: May I know, Sir, during this period from 1st July 1951, how much of these sterling releases have been spent on capital goods and how much on consumer goods?

Shri C. D. Deshmukh: I have some figures here which would be illustrative. These figures relate to the period from 1st July 1951 to February 1952. Plant and machinery Rs. 65.2 crores; Industrial goods Rs. 153 crores; grain, pulses, flour Rs. 144 crores; other essential consumer goods Rs. 77.6 crores; other consumer goods Rs. 18.2 crores.

#### SCHOLARSHIPS AT CENTRAL UNIVERSITIES

\*710. Dr. Ram Smbhag Singh: (a) Will the Minister of Education be pleased to state whether it is a fact that the Government of India have decided to institute at the Central Universities of Aligarh, Banaras, Delhi and Vishwa-Bharati scholarships for the study of Arabic, Persian, Sanskrit or Pali?

(b) If so, how many scholarships would be sanctioned for each University?

(c) What would be the amount of each such scholarship?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Two scholarships per year, each scholarship to be tenable for four years.

(c) Rs. 75 p.m.